

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-III**

**ITEM No. 321**  
IA-6033/2022, Cont.A-3/2020

**IN**  
**IB-690(ND)/2018**

**IN THE MATTER OF:**

M/s. BM Pipes Pvt. Ltd.

.... Petitioner/Applicant

Vs.

M/s. Mas Project Engineers Pvt. Ltd.

.... Respondent

**Order u/S. 9 of Insolvency & Bankruptcy Code (IBC), 2016.**

**Order delivered on 25.04.2024**

**CORAM:**

**SH. BACHU VENKAT BALARAM DAS**  
**HON'BLE MEMBER (JUDICIAL)**

**SH. ATUL CHATURVEDI**  
**HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the Applicant/ Liquidator : Mr. Shivam Gautam, Adv.

For the Respondent : Mr. H.L. Tiku, Sr. Adv., Ms. Yashmeet, Mr. Rahul, Adv.

**ORDER**

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

List the matter on **22.05.2024.**

-Sd-  
**(COURT OFFICER)**